

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 607/2017 in
O.A. No. 1405/2017

New Delhi, this the 25th day of January, 2018

HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)

1. Sunil S/o Sh. Krishan, Age 28 years
R/o H.No. 225, Vill: Daroli Khera
PO: Uchana Khurd, Teh-Uchana, Distt. Jind
2. Sandeep Kumar S/o Sh. Baljeet Singh, Age 30 years
R/o H.No. 224, VPO: Petwar,
Teh.-Narnond, Distt. Hisar Haryana
3. Balwan S/o Sh. Ram Niwas, Age 30 years
R/o VPO-Hathwala
Teh-Julana, Distt. Jind, Haryana
4. Surya Bhushan Kumar, S/o Sh. Rajniti Prasad
Age 30 years
R/o Qtr No. T-6/4, Railway Colony, Kilazafargarh,
Distt. Jind
5. Sandeep Kumar S/o Sh. Nafe Singh,
Age 30 years
R/o VPO: Balanad,
Distt: Rohtak, Haryana
6. Vijender Kumar S/o Sh. Ravinder Kumar
Age 30 years,
R/o VPO: Meham, Ward No.7, Teh-Meham,
Distt.Rohtak
7. Vinod Kumar S/o Sh. Suraj Bhan,
Age 30 years,
VPO: Julani, Teh & Distt. Jind, Haryana
8. Pawan Kumar S/o Sh. Dayanand,
Age 54 years,
R/o Railway Colony, T-6-4,
Julana, Distt. Jind, Haryana

9. Surender S/o Sh. Dalbir Singh, Age 24 years,
R/o VPO: Garhwala
Teh-Julana, Distt. Jind (Haryana)
10. Vikas S/o Sh. Krishan Singh,
Age 27 years,,
R/o Vill-Shamlo Khurd
PO:Biroli, Teh & Distt-Jind
11. Raj Kumar S/o Sh. Naneh,
Age 35 years,
R/o Qtr. No.T-5,
Kilazafargarh, Distt. Jind, Haryana
12. Sunil, S/o Sh. Jai Bhagwan
Age 29 years,
R/o H.No. 1346/26, Surya Nagar,
Ward No. 1, Teh & Distt. Rohtak,
Haryana
13. Tej Singh S/o Sh. Jai Pal Singh,
Age 54 years,
R/o H.No. 715/10, Ram Gopal Colony,
Sonipat Road, Rohtak
14. Anil Kumar S/o Dharam Pal,
Age 36 years,
R/o VPO: Milakpur No.1
Teh-Narnaund, Distt. Hisar, Haryana
15. Deepak S/o Sh. Mahendar Pal,
Age 30 years,
R/o H.No.363/2
Rambir Singh Colony Railway Road, Jind
16. Chander Pal S/o Sh. Dasi Ram,
Age 52 years,
R/o Qtr. No. L-190-B
Railway Loco Colony, Jind, Haryana
17. Sumesh Kumar S/o Sh. Charan Singh
Age 47 years,
R/o Gate Lodge 115-C, Jind

18. Sandeep S/o Satbir,
Age 26 years,
R /o VPO: Julani, Jind
 19. Ashok Kumar S/o Sh. Satnarain,
Age 28 years,
R/o VPO: Baroli, Jind, Haryana
 20. Rajesh Kumar S/o Jeewan Singh
Age 38 years,
R/o VPO: Julani, Jind Haryana
 21. Krishan Pal S/o Sh. Om Prakash
Age 51 years,
R/o H.No. 1057, Hakikat Nagar, Jind
 22. Sandeep S/o Sh. Pala Ram
Age 29 years,
R/o VPO: Dhakal, Teh-Narwana, Jind Haryana
 23. Anil Kumar S/o Sh. Umed Singh
VPO-Bass (Badshapur) Teh-Bass, Distt. Hisar
 24. Sandeep S/o Surajmal,
R/o VPO-Bhaini Surjan
Teh-Meham, Distt. Rohtak, Haryana
 25. Sanjay Kumar S/o Sh. Ram Phal
Age 34 years,
VPO-Bass (Badshapur) Teh-Bass, Distt. Hisar
 26. Vinod Kumar Bairwa, S/o Sh. Ghasi Ram Bairwa
VPO-Khedli, Teh-Baman Was,
Distt. Sawai Madho Pur
Rajasthan.
- .. Petitioners

(By Advocate : Ms. Neelima Rathore for Shri U. Srivastava)

Versus

1. Smt. Manju Gupta
General Manager
Northern Railway, Baroda House,
New Delhi.

2. Shri Anshu Gupta
Divisional Railway Manager
Northern Railway, Estate Entry Road,
New Delhi.
 3. Shri Vijay Sharma
Divisional Engineer
O/o Divisional Railway Manager
Northern Railway, Estate Entry Road,
New Delhi.
- .. Respondents

(By Advocate: Ms. Ekta Rani for Shri Kripa Shankar Prasad)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, it is submitted that the orders of this Tribunal have been complied with.

2. Accordingly, the CP is closed and notices are discharged. However, the petitioners are at liberty to question the orders now passed by the respondents, if they are still aggrieved and if they are so advised, in accordance with law.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

/Jyoti /